

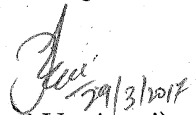
No.A-22011/01/2017-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing,
Shastri Bhawan, New Delhi,
29th March, 2017

OFFICE ORDER

With the approval of the competent authority, the following administrative arrangements are made till further orders:

- (i) **Shri Manmohan Juneja**, Joint Director in MCA HQ, is assigned with immediate effect, the duties of DII (I) and designated as JD (MJ). The officer will look after the work of CL.II Section pertaining to Northern & Eastern Regions and SFIO. He will also look after the work of shell companies and cleaning of Central Registry.
- (ii) **Shri D. Bandhopadhyay**, ROC (Delhi), is transferred and posted with immediate effect, as Joint Director in MCA HQ and assigned the duties of DII (II), and designated as JD (DB). The officer will look after the work of CL.II Section pertaining to Western, North-Eastern, North-Western, Southern and South-Eastern Regions.
- (iii) Consequent to promotion of Shri NK Bhola, RD(NR) as DGCoA in MCA HQ, **Shri MP Shah**, Joint Director in O/o RD(NR) will discharge the duties of Regional Director, Northern Region.


(Ravi Vazirani)

Under Secretary to the Govt. of India

Copy to:

1. Officers concerned.
2. PS to CAM.
3. PS to MOS (CA).
4. PSO/PPS/PS to Secretary/AS/DGCoA/JS(B)/JS(K)/JS(G)/EA/JS(AC).
5. Director, SFIO.
6. All Regional Directors, ROCs, OLs, ROCs-cum-OLs.
7. All officers/Sections of MCA HQ.
8. Pay & Accounts Office, MCA, New Delhi.
9. E-governance Cell for placing this order on MCA web-site in employees corner (Transfer Posting)
10. Personal files of the officers concerned.
11. Guard file.